

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/17/2017
NAME OF THE PETITIONER(S) : S.P. VELUMANI
NAME OF THE RESPONDENT(S) : MAGNUM SPINNING MILLS INDIA PVT LTD
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) M.K. PREETHA Adv	} Counsel for petitioners	[Signature]
for KSR & Co.		
2. R. VIDHYASHANKAR R. ASHOK KUMAR	} Counsel for Respondents	[Signature]

ORDER

Counsels for both the parties are present. Counsel for the Petitioner filed the rejoinder; the same is placed on record; copy of which is given to the other side. The pleadings are complete. Matter is posted for arguments. Put up on 09.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)